

ITEM NO.18

Court 5 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1051/2021

NATIONAL FEDERATION OF SOCIETIES FOR FAST
JUSTICE & ORS.

Petitioner(s)

VERSUS

HIGH COURT OF UTTARAKHAND & ORS.

Respondent(s)

(FOR ADMISSION and IA No.120450/2021-EX-PARTE AD-INTERIM RELIEF)

Date : 08-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Manoj Swarup, Sr. Adv.
Mr. Mrigank Prabhakar, AOR
Ms. Ankit Swarup, Adv.
Mr. Neelmani Pant, Adv.
Ms. Vidisha Swarup, Adv.
Mr. Prashant Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable in four weeks.

Dasti service, in addition, is permitted.

List along with W.P(C)No.941 of 2021.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master